

Notifications and Orders

(55) Rates of one time conversion of different categories of Flats/ Houses - No. 11/1/18-UTFI(2)-2002/237, - In exercise of the powers conferred under Rule 5 of the "Chandigarh Conversion of Residential Leasehold Land Tenure into Freehold Land Tenure, Rule, 1996" the Administrator, Union Territory', Chandigarh, is pleased to order the conversion charges for flats/tenements, industrial labour houses, cheap houses allotted by the Estate Officer/Chandigarh Housing Board, on lease hold basis as specified in Part 11 of Annexure 'A' appended to the said Rules shall remain in force till 31st March, 2902.

2. The detail of conversion charges is given as under: —

Category of flat/tenements Industrial Houses	"One time conversion charges
EWS Houses/Cheap Houses/Industrial Houses	Nil
LIG	Rs. 4,300
MIG	Rs. 6,100
HIG	Rs. 9,000
HIG (UPPER)	Rs. 10,700

(Published In Chd. Administration Gazette (Extra) dated 9.1.2002 at Page 251)..